NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No. 670 of 2019

IN THE MATTER OF:

Sales Tax Department, State of Maharashtra ...Appellant

Versus

Calyx Chemicals and Pharmaceuticals & Ors. ...Respondents

Present:

For Appellant: **Shri Prashant S. Kenjale, Advocate**

For Respondents: **Ms. Pooja Mahajan and Ms. Mahima Singh, Advocates**

O R D E R

02.08.2019 Ms. Pooja Mahajan, Advocate appears on behalf of 1st Respondent. Counsel for Appellant will serve paper book on Respondent in course of the day. Counsel for the Respondent is allowed to file Reply Affidavit along with Vakalatnama within two weeks. Rejoinder, if any, be filed within two weeks thereof.

Post the case for admission on 4th September, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/sk